

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).10943-10944/2016

M/S .RATHI STEEL AND POWER LTD.

Appellant(s)

VERSUS

COMMISSIONER, CUSTOMS, CENTRAL EXCISE & SERVICE TAX Respondent(s)

Date : 12-02-2019 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE M.R. SHAH

Ms. V.D. Makhija, Sr. Adv. (Mentioned by)

For Appellant(s) Mr. Dhananjay Garg, AOR

For Respondent(s) Mr. B. Krishna Prasad, AOR

UPON hearing the counsel the Court made the following
O R D E R

As prayed, list tomorrow, i.e., on 13.2.2019 in the
miscellaneous list of matters.

(Rajinder Kaur)
Branch Officer

(Sarita Purohit)
AR-cum-PS